

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2007
CC 9190/2007
(From the judgement and order dated 06/03/2007 in WP No. 9748/2006
of The IGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA & ORS. Petitioner(s)

VERSUS

JADUMANI SAHOO Respondent(s)

(With I.A. No.1 - for c/delay in filing SLP and office report)

Date: 28/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Jana Kalyan Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No.13861 of 2006.

Stay of contempt proceedings, if any initiated.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Masters